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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 15/12, TP 33/16	For hearing	Sec 397/398	Ramesh Santhanam & 2 Ors	Rao Prasad & Co.,	Ronald Vuillemin & 3 Ors.	Deepika/N.R. Rao of VBK for R1 & R4. Niranjana Bhat for R2, R3, R5 & R65

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :

RESPONDENT/s :

Gurudutt A.
Apsara legal
9538505588
Along with Mr. A. Murali

Respondent

Gurudutt A.

ORDER

None appears for the Petitioner. Heard Shri Gurudutt A along with Shri A.Murali, learned counsel for the Respondent. Post the case under the caption "For Dismissal" on 11.09.2018.


Member (T)

Prema Murray – Steno


Member (J)